[Placed in Library. See No. LT-1883[81.]

> (iv) Annual Report of the Institute of Hotel Management, Catering Technology and Applied Nutrition, Calcutta, for the year 1979-80 along with Audited Accounts. [Placed in Library. See No. LT-1884/81.]

> (v) Annual Report of the Foodcraft, Institute, Bhopal, for for the year 1979-80 along with Audited Accounts. [Placed in Library. See No. LT-1885/81.]

> (vi) Annual Report of the Foodcraft Institute, Jaipur, for the year 1979-80 along with Audited Accounts. [Placed in Library. See No. LT-1886/81.]

> (vii) Annual Report of the Foodcraft, Institute, Bhopal, for the year 1979-80 along with Audited Acounts. [Placed in Library. See No. LT-1887/81.]

(viii) Annual Report of the Foodcraft Institute, Cochin, for the year 1979-80 along with Audited Accounts. [Placed in Library. See No. LT-1888/81].

(ix) Annual Report of the Foodcraft Institute, Bangalore, for the year 1979-80 along with Audited Accounts. [Placed in Library. See No. LT-1889/81].

(x) Annual Report of the Foodcraft Institute, Hyderabad, for the year 1979-80 along with Audited Accounts.

(2) A copy of the Review (Hindi and English versions) by the Government on the working of the Institutes mentioned against (1) above for the year 1979-80. [Placed in Library. See No. 1890/81.]

(Amdt.) Bill

(3) A copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619A of the Companies Act, 1956:—

(i) Review by the Government on the working of the Modern Bakeries (India) Limited, New Delhi, for the year 1979-80.

(ii) Annual Report of the Modern Bakeries (India) Limited, New Delhi, for the year 1979-80 along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon.

NOTIFICATION UNDER CENTRAL EXCISE Rules, 1944.

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI MAGANBHAI BAROT):

On behalf of Shri Sawai Singh Sisodia

I beg to lay on the Table a copy of Notification No. GSR 64(E) (Hindi and English versions) published in Gazette of India dated the 13th February, 1981 together with an explanatory Note regarding increase in the effect rate of basic excise duty on steel ingots/products produced with the aid of electric furnace (Mini steel plants) by one hundred rupees per metric tonne, issued under the Central Excise Rules, 1944. [Placed in Library. See No. LT-1931/81].

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